

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-585(PB)/2017

IN THE MATTER OF:

Aditya Birla Real Estate Fund I

.... Applicant/petitioner

v.

Amrapali Smart City Developers Pvt. Ltd.

..... Respondent

Order under Section 7

Order delivered on 11.7.2018

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR

Hon'ble President

S.K. MOHAPATRA

Hon'ble Member (T)

For the Applicant/petitioner :Ms Shruti Dass, Advocate

For the Respondent : Mr. Alok Kumar Aggarwal, Advocate
: Mr.Apoorv Rustogi, Advocate
: Ms. Rati Tandon, Advocate

ORDER

For order, see C.P. No(IB)-90(PB)/2017